

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Cr1) No(s).2753/2004

(From the judgement and order dated 17/10/2003 in CRLA No. 7/2002 of The HIGH COURT OF  
A.P AT HYDERABAD)

BYVARAPU RAJU

Petitioner(s)

VERSUS

STATE OF ANDHR PRADESH AND ANR

Respondent(s)

Date: 18/07/2005 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE K.G. BALAKRISHNAN  
HON'BLE MR. JUSTICE P.P. NAOLEKAR

For Petitioner(s)

Mr. Bimal Roy Jad,Adv. (SCLSC)

For Respondent(s)

Mrs.D. Bharathi Reddy,Adv.

UPON hearing counsel the Court made the following  
O R D E R

Leave granted.

(R.K. DHAWAN)  
COURT MASTER

(VEERA VERMA)  
COURT MASTER